

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1384  
ANSWERED ON:03.12.2012  
EXPORT OF GENERIC MEDICINES  
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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of total pharmaceutical goods including generic medicines exported from the country particularly to Japan during the last three years and the current year;
- (b) whether the Government of Japan has allowed the import of generic medicines;
- (c) if so, the details thereof;
- (d) whether there is a huge scope for increase in exports from pharmaceutical industry to Japan;
- (e) if so, the details thereof along with the present position thereto; and
- (f) the likely impact of such increase in the exports on the domestic pharmaceutical industry?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. D. PURANDESWARI)

(a) - Total export of drugs and pharmaceuticals including generic medicines from India during last 3 years and current year (up to September 2012) and exports to Japan are given below:-

All figures in USD million

	2009-10	2010-11	2011-12	Current Year Up to September 2012
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Exports of Drugs & pharmaceuticals, Globally	8,955.00	10,711.05	13,211.12	7,026
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Exports of Drugs & pharmaceuticals, to Japan	79	79	150	85.4
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(b) & (c) - Government of Japan, in order to meet its increased cost of healthcare, had allowed import of generic medicines into Japan. India's exports of drugs and pharmaceuticals to Japan have grown by about 89% in 2011-12 compared to previous year.

(d) to (f) - In the recently concluded Comprehensive Economy Partnership Agreement (CEPA) between Government of India and Government of Japan, an agreement has been reached under Article 54 on cooperation on issues relating to generic medicines, including national treatment in respect of applications for registration and approval. Health is also one of the key focus areas for cooperation between the two governments in the CEPA under Article 129. It is expected that these provisions could lead to better access to generic medicines market for Indian pharmaceutical companies in Japan.